

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### **For Directions**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt Ltd.	Ashim Aggarwal	
2.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd.	Lakshmi Gurung	

### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 773 of 2021	Rajesh Sabharwal Vs. Desein Pvt. Ltd.	Richa Kapoor	
4.	Comp. App. (AT) (Ins) No. 774 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through R.P. Ors.	Pritam Bishwas	

### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 189 of 2021	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	Aditya Jindal Shatrajit Banerji-R1 Bishwajit Dube-R1 Mohana-R2
6.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors.  <b>With</b>	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8
7.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2
8.	Comp. App. (AT) (Ins) No. 571 of 2021	Mayur Bagri Vs. Overnite Express Ltd. & Anr.	Rishabh Dua	Amruta Modak

9.	Comp. App. (AT) (Ins) No. 572 of 2021	BKFC & Co Vs. Transparent Energy System Pvt. Ltd. & Anr.	L.B. Rai	Rohit Gupta-R1 Udita Singh-R2
10.	Comp. App. (AT) (Ins) No. 619 of 2021 & IA. No. 1818 of 2021	India Bulls Housing Finance Ltd. Vs. Sandeep Chandna and Ors.  <b>With</b>	J. Sagar	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna
11.	Contempt Case (AT) No. 20 of 2021 in Comp. App. (AT) (Ins) No. 619 of 2021	Indiabulls Housing Finance Ltd. Vs. Sandeep Chandna	Amar Gupta	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna
12.	Comp. App. (AT) (Ins) No. 641 of 2021	Volkswagen Finance Pvt. Ltd. Vs. Parag Sheth Resolution Professional of Torque Automotive Pvt. Ltd. & Anr.	Ashish Makhija	

#### For Hearing

13.	Comp. App. (AT) (Ins) No. 715 of 2020  <b>Part Heard</b>	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal Harshad Vyas
14.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra-R1 to R3 Dhiraj Mhetre Akash Singh
15.	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand-RP Mohak Sharma Ms Pratibha
16.	Comp. App. (AT) (Ins) No. 304 of 2021	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

#### For Orders

17.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.  <b>With</b>	Manoj Kumar	Manish K. Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
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<b>18.</b>	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.  <b>With</b>	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava-R5
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**For Admission (Fresh Cases)**

<b>19.</b>	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP	Ankur Singhal	
<b>20.</b>	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	Manoj Kumar	

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**By order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**